

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.173 of 2013

Dated : 5th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Avinash Menon
Mr. Poorva Saigal
Ms. Anushree Bardhan

Counsel for the Respondent (s): Mr. K.S. Dhingra for R.1
Ms. Swapna Seshdari for 11 to 13
Mr. S. Vallinayagam for R-7
Mr. R.B. Sharma for R-16

ORDER

Reply has been filed by all the Respondents.

Post the matter for hearing on **17.01.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs